



4

OA. 382/88
'A'

Serial No. of Order	Date of Order	Order with Signature
	22.12.9.90	<p data-bbox="429 387 1442 621">The Judgment is pronounced in the open Court vide separate sheets attached to the record . The case is accordingly disposed of. Parties should bear their costs.</p> <div data-bbox="960 681 1338 881"><p data-bbox="1050 681 1338 722"></p><p data-bbox="960 724 1217 760">Vice-Chairman</p><p data-bbox="1156 765 1232 842"></p><p data-bbox="960 845 1270 881">Member (Judicial)</p></div>